
CAUSE LIST OF II ADJ MORNING SESSION 16.04.2021

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1 SPL.C 40/2013
2 SPL.C 41/2013
3 SPL.C 136/2013
4 SPL.C 174/2013
5 SPL.C 176/2013
6 SPL.C 55/2014
7 SPL.C 74/2014
8 SPL.C 87/2014
9 SPL.C 113/2014
10 SPL.C 160/2014
11 SPL.C 175/2014
12 SPL.C 198/2014
13 SPL.C 32/2016
14 SPL.C 40/2016
15 SPL.C 62/2016
16 SPL.C 116/2016
17 SPL.C 135/2016
18 SPL.C 154/2016
19 SPL.C 28/2017

Evidnce

20 SPL.C 71/2017
21 SPL.C 110/2017
22 SPL.C 113/2017
23 SPL.C 232/2017
24 SPL.C 355/2017
25 SPL.C 411/2017
26 SPL.C 20/2018
27 SPL.C 213/2018
28 SPL.C 222/2018
29 SPL.C 258/2018
30 SPL.C 322/2018
31 SPL.C 397/2018
32 SPL.C 473/2018
33 SPL.C 539/2018
34 SPL.C 5/2019
35 SPL.C 309/2019
36 SPL.C 348/2019
37 SPL.C 417/2019
38 SPL.C 129/2020

CAUSE LIST OF II ADJ AFTERNOON SESSION 16.04.2021

For Reply

39 SPL.C(SC/ST Act 89/2008
40 SPL.C(SC/ST Act 50/2009

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41 SPL.C 5/2014
42 SPL.C 42/2016
43 SPL.C 147/2016
44 SPL.C 453/2019
45 SPL.C 12/2021
46 CrI.Misc. 522/2021

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47 SPL.C 99/2021
48 CrI.Misc. 519/2021
49 CrI.Misc. 543/2021
50 CrI.Misc. 544/2021
51 CrI.Misc. 545/2021
52 CrI.Misc. 546/2021
53 SPL.C 194/2021
54 CrI.Misc. 580/2021

313 Statement

55 SPL.C 21/2016

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56 SPL.C 87/2016
57 SPL.C 414/2019
58 SPL.C 10/2021
59 SPL.C 51/2021
60 SPL.C 54/2021

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61 SPL.C 228/2020
62 SPL.C 347/2020
63 SPL.C 2/2021
64 SPL.C 50/2021

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65 SPL.C 98/2016

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66 SPL.C 124/2017
67 SPL.C 199/2018
68 SPL.C 466/2018
69 SPL.C 390/2019
70 SPL.C 212/2020
71 SPL.C 230/2020

Objection

72 SPL.C 334/2020
73 CrI.Misc. 579/2021
74 CrI.Misc. 605/2021
75 CrI.Misc. 628/2021

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 16-04-2021.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 340/2018	20. P & SC 41/2019
2. SC 264/2019	21. P & SC 44/2020
3. CrI.A.7/2021	22. RA 57/2020
4. SC 60/2017	23. RA 150/2016
5. SC 120/2019	24. MA 7/2016
6. SC 97/2020	25. RA 130/2019
7. CrI.A.5/2019	26. P & SC 21/2021
8. SC 47/2019	27. RA 186/2013
9. CrI.R.P.22/2020	28. RA 196/2013
10. CrI.Misc.610/2021	29. RA 42/2016
11. Spl.C.70/2014	
12. SC 42/2020	
13. CrI.Misc.598/2021	
14. CrI.Misc.625/2021	
15. CrI.Misc.627/2021	
16. CrI.Misc.650/2021	
17. CrI.A.38/2016	
18. CrI.A.12/2019	
19. CrI.A.48/2019	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Civil</u>
1. RA 158/2016	15. MVC 533/2014
2. MA 117/2020	16. Misc.164/2014
3. RA 29/2017	17. RA 157/2015
4. MA 14/2017	18. RA 52/2016
5. RA 48/2017	19. RA 199/2016
6. RA 67/2017	20. RA 212/2016
7. RA 123/2020	21. MA 27/2018
8. RA 122/2017	22. RA 163/2018
9. RA 81/2020	23. RA 59/2020
10. RA 13/2019	24. RA 61/2017
11. G & WC 24/2020	25. MA 4/2020
12. RA 169/2013	26. P & SC 6/2020
13. RA 45/2014	27. RA 154/2016
14. RA 46/2014	28. P & SC 43/2019
	29. G & WC 11/2016

Date : 15-04-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.